

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 244 of 2013**

**Dated :** 7<sup>th</sup> April, 2014

**Present:** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

**The Tata Power Co. Ltd.**

..... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission**

..... **Respondent(s)**

**Counsel for the Appellant(s):  
Counsel for the Respondent(s):**

**Mr. Sakya Singha Chaudhuri  
Mr. Buddy A. Ranganadhan**

**ORDER**

Rejoinder has been filed by the learned counsel for the Appellant.

Post the matter for final disposal on **02.05.2014.**

**(Rakesh Nath)  
Technical Member  
ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**